

- 2 -

Central Administrative Tribunal, Principal Bench

Original Application No.870 of 2000

New Delhi, this the 15th day of May, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Rahul Sachdeva, S/o Shri Roshan Lal
Ticket Collector
Northern Railway, Railway Station
Delhi

- Applicant

(By Advocate - Shri B.S. Mainee)

Versus

Union of India through

1. The General Manager,
Northern Railway,
Baroda House, New Delhi
2. The Divisional Railway Manager,
Northern Railway
State Entry Road, New Delhi.
3. The Divisional Commercial Manager,
Northern Railway, DRM Office,
New Delhi.

- Respondents

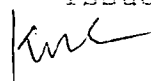
O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

Issue notice to respondents on O.A.
returnable in four weeks.

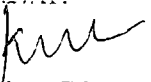
On the prayer for interim relief, issue
short notice returnable in two weeks. List on
29.5.2000.

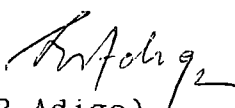
Issue DASTI.


(Kuldip Singh)
Member(J)


(S.R. Adige)
Vice Chairman(A)

Later Shri Mainee prays for and is granted
permission to withdraw the OA. O.A. is dismissed as
withdrawn.


(Kuldip Singh)
Member(J)


(S.R. Adige)
Vice Chairman(A)

/dinesh/